

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 93(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY Mr. Dayanand Agarwal
V/s.
M/s. APM Impex Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dheupad Das	Adv.	Resp. 1 & 2	
2.	Shivkant Arora	Advocate	Petitioner	
3.	Atin Shankar Rastogi	"	"	
4.	Toll	"	"	

Order

CA 118/PB/2016-For order see order in CA 117/MB/2016 in CP 61(ND)/2012.

Received by me
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(JOEL)
on behalf of the Petitioner
29/9/2016